

Central Administrative Tribunal
Principal Bench

....

U.A. No. 635/96

New Delhi, this the 26th day of March, 1996

Hon'ble Shri A.V.Haridasan, Vice-Chairman (J)
Hon'ble Shri B.K. Singh, Member (A)

Narayan Singh Meena
Sub-Inspector (Exe) No. D/522,
8th Bn.D.A.P.,
P.T.S. Malaviya Nagar,
New Delhi.

(By Ms Jasvinder Kaur, Advocate)

...Applicant

Versus

The Commissioner of Police,
Police Head Quarter,
I.P.Estate,
New Delhi.

...Respondents

ORDER (Oral)

Hon'ble Shri A.V.Haridasan, Vice-Chairman (J)

After making submissions for a quite long time, the learned counsel for the applicant wishes to withdraw the application with liberty to approach the Tribunal at an appropriate time. Granting such liberty, the application is dismissed as withdrawn.

(B.K.Singh)
Member (A)

(A.V.Haridasan)
Vice-Chairman (J)

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